

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF ESKAY K 'N' IT (INDIA) LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                 |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | <b>ESKAY K 'N' IT (INDIA) LIMITED</b>                                                                                                                                                           |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 24/04/1987                                                                                                                                                                                      |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | Ministry of Corporate Affairs – Ahmadabad                                                                                                                                                       |
| 4.                   | Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                     | L18109DN1987PLC000034                                                                                                                                                                           |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | Registered office:<br>58 – B, Dhanu Udyog Industrial Area, Piperia, Silvassa (UT) 396230                                                                                                        |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | NCLT order dated 17/02/2020<br>(Published on 21/02/2020)                                                                                                                                        |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 16/08/2020 (180 days)                                                                                                                                                                           |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Mr. Vikas Prakash Gupta<br>IP no.: IBBI/IPA-001/IP-P00501/2017-18/10889                                                                                                                         |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Address: C/o Dipti Enterprises, 55, Nehru Pulta, Itwari, Nagpur, Maharashtra - 440002<br>Email: <a href="mailto:vikas.gupta@bngca.com">vikas.gupta@bngca.com</a>                                |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | Address: 405, K.P. Aurum, 4 <sup>th</sup> Floor, Marol Maroshi Road, Marol Naka, Andheri (East), Mumbai – 400059<br>Email: <a href="mailto:ip.eskayknit@gmail.com">ip.eskayknit@gmail.com</a> , |
| 11.                  | Last date for submission of claims                                                                                                    | 06/03/2020                                                                                                                                                                                      |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                                  |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                                  |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | (a) Relevant forms available at<br><a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a><br>(b) Not Applicable                                            |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Eskay K 'N' IT (India) Ltd. vide NCLT order dated 17/02/2020 published on 21/02/2020.

The creditors of M/s Eskay K 'N' IT (India) Ltd., are hereby called upon to submit their claims with proof on or before 06/03/2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24<sup>th</sup> February, 2020

Place: Mumbai

A handwritten signature in blue ink is positioned to the left of a circular purple stamp. The stamp contains the text "VIKAS GUPTA" at the top, "IBBI" in the center, "M. NO. 10889" below it, and "INSOLVENCY PROFESSIONAL" around the bottom edge.

Vikas Prakash Gupta,  
Interim Resolution Professional  
IBBI/IPA-001/IP-P00501/2017-18/10889